

ITEM NO.126

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4986-4989 OF 2007

VIJAY KUMAR KAUL & ORS.

Appellant (s)

VERSUS

U.O.I. & ORS.

Respondent(s)

Date: 28/07/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s)

Mr. M.L.Bhat, Sr. Adv.  
Ms. Purnima Bhat, Adv.

For Respondent(s)

Mr. R.Balasubramanium, Adv.  
Ms. Sadhana Sandhu, Adv.for  
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Not to be listed before a Bench presided over by  
Hon'ble Mr. Justice Markandey Katju.

(Parveen Kr. Chawla)  
Court Master

(Indu Satija )  
Court Master